

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY**

**LOK SABHA
STARRED QUESTION NO. 333
TO BE ANSWERED ON THE 24th March, 2017**

RESEARCH WORKS

***333. SHRI SULTAN AHMED:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has undertaken research works on alternative treatment streams and if so, the details thereof including the expenditure incurred during each of the last three years;
- (b) whether the desired results from these streams have been achieved and if so, the details thereof;
- (c) whether Ayurvedic and Unani doctors have been found practising allopathic system of medicine and if so, the details thereof; and
- (d) the number of persons/quacks detected/apprehended during searches/raids during each of the last three years, State/ UT-wise particularly in Delhi and the action taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

- (a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA

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(a) & (b): Yes. Ministry of AYUSH has set-up five autonomous Research Councils, namely, Central Council for Research in Ayurvedic Sciences (CCRAS), Central Council for Research in Homoeopathy (CCRH), Central Council for Research in Unani Medicine (CCRUM), Central Council for Research in Siddha (CCRS) and Central Council for Research in Yoga and Naturopathy (CCRYN) which serve as apex bodies for formulation, coordination, development and promotion of research activities in traditional medicine systems for various diseases. The research outcomes generated by these Councils over the years have been substantial and they have had a positive impact on the public health-initiatives of the country.

Scientific studies have been undertaken to prove the effectiveness of Ayurvedic, Unani and Homoeopathy medicines through various institutions under the Ministry of AYUSH. The details regarding Research Works during last three years are as under:-

(i) CCRAS has completed 43 scientific studies to prove the effectiveness of Ayurvedic medicines. The Council has published 77, 82 and 63 Research Papers during 2014-15, 2015-16 and 2016-17 respectively. Four patents were filed from 2012-14 to 2014-15 and one has been filed during 2016-17.

(ii) CCRYN has completed 17 projects. Further a total of 15 projects have already been initiated by CCRYN under Extra Mural Research Scheme. The Scheme provides for grant directly to the Research institutes/organization.

(iii) CCRUM has completed nine studies on new investigational drugs. It has conducted four multi-centric randomized controlled trials for new drug development. The council has completed Pharmacopoeial validation of 25 drugs and initiated other 51 studies. The Council has published six, five and five Research Papers during 2014-15, 2015-16 and 2016-17 respectively. Total of seven Patents were filed by the council during year 2011-2012.

(iv) CCRS has completed multicentric open labelled clinical trial on Neerizhivu (Diabetes Mellitus), clinical trial Rasa Gandhi Mezugu in Karuppai Sathai Kattigal (fibroid Uterus) and Clinical evaluation of sirupeelaiyathi kudineer in the management of Kalladaippu (Urolithiasis). It has published 24, 43 and 19 Research Papers during 2014-15, 2015-16 and 2016-17 respectively. One patent for D5 Chooranam for Diabetes Mellitus has also been published.

(v) CCRH has undertaken 141 new scientific studies to prove the effectiveness of homoeopathy medicines. It has published 15, 12 and 11 Research Papers during 2013-14, 2014-15 and 2015-16 respectively.

Details of expenditure incurred during each of the last three years are as under:-

(Rs. in Crore)

Name of the Council	2014-15		2015-16		2016-17 (Expenditure as on 14.03.2017)	
	Plan	Non Plan	Plan	Non Plan	Plan	Non Plan
CCRAS	57.06	77.50	96.00	77.00	62.50	84.00
CCRYN	3.83	1.98	16.85	2.24	23.00	3.00
CCRUM	31.58	50.20	43.92	48.50	51.00	54.00
CCRS	2.00	11.68	6.55	13.00	7.12	12.26
CCRH	29.25	20.58	60.00	23.00	51.43	26.00

(c): The practice of Ayurveda and Unani systems of medicine have been regulated under [Indian Medicine Central Council \(IMCC\), Act, 1970](#). Section 17 of the Act defines the rights of persons possessing required medical qualifications in Indian systems of medicine including right to practice. Section 17 (3) (b) states as follows:-

“the privileges (including the right to practice any system of medicine) conferred by or under any law relating to registration of practitioners of Indian medicine for the time being in force in any State on a practitioner of Indian medicine enrolled on a State Register of Indian Medicine”

States like Maharashtra, Madhya Pradesh, Uttar Pradesh, Haryana and West Bengal have issued notifications permitting practitioners of Indian Systems of Medicine (including Ayurveda and Unani) to practice modern Medicine.

(d): The Central Council of Indian Medicine (CCIM) is concerned with administration and regulation of IMCC [Act, 1970](#). CCIM has reported that no report of search/raid conducted by the state government has been received by them. CCIM publishes statutory notices in the newspapers from time to time regarding the non-recognized qualifications in Indian medicine.
